

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3299

TO BE ANSWERED ON MARCH 22, 2017

SHARE OF CONTRIBUTION UNDER AMRUT

No. 3299 SHRI R. PARTHIPAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the difficulty being faced by municipalities to find their share of contribution under Atal Mission for Rejuvenation and Urban Transformation (AMRUT);
- (b) if so, whether their inability to raise resources to ensure their stipulated contribution has affected the implementation of AMRUT; and
- (c) if so, whether the Government proposes to release norms regarding local body contributions in AMRUT?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(RAO INDERJIT SINGH)

- (a) to (c) :The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) recognizes the varied financial capability across Urban Local Bodies (ULBs) to finance the projects. Accordingly, the Mission provides that the States shall decide the sharing of the fund requirement

among the State and the ULBs, and other sources identified by the State (e.g. Market borrowings), over and above the Central Share. However, the State's contribution will not be less than 20 per cent of the total project cost.

The States have not brought to the notice of the Government the inability of ULBs to raise resources for implementation of projects under AMRUT. The Ministry has prescribed the Central share and there is no proposal to change norms regarding contribution of ULBs.
